

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2014 &
I.A. No. 282 of 2015**

Dated : 30th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Municipal Corporation of Greater Mumbai ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Tavinder Sindh a/w
Mr. R. Dubal, Mr. R. Patsute (Reps.)

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Ms. Poonam Verma
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

Mr. Buddy A. Ranganadhan
Mr. Venkatesh for R-1

Mr. Aditya Kohli
Mr. Aditya Diwan for R-4

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **27.01.2016**.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson